

1	2	3
June, 89	0.74	0.74
July, 89	0.77	0.76
Aug., 89	0.77	0.76
Sept., 89	0.74	0.74

So far as payment to consultants and designers is concerned, there is no month to month payment and a consolidated fee of US \$ one million (Rs. 1.53 crores) has been paid to M/s. Landor Associates of San Francisco, USA who have been appointed to provide necessary expertise in improving the image of Air India

(b) Under the MOU, review of such items by Government is not involved.

(c) Does not arise.

Thefts of Goods from Goods Trains

79. SHRIJANARDAN TIWARI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of complaints of theft of goods from goods-trains registered last year, and

(b) the number of cases in which the persons stealing the goods were apprehended and the cases registered against them?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) During the year 1989, 23883 complaints of thefts of goods from trains have been registered

(b) 910 number of such cases were detected and registered during the year 1989.

[English]

Crash of Indian Airlines and Vayudoot Planes

80 SHRI ARVIND TULSHIRAM KAMBLE:
SHRI NATHU SINGH.
PROF. YADUNATH PANDEY:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of Indian Airlines and Vayudoot planes which crashed during the last three years;

(b) the reasons therefore

(c) the number of persons who died and those who suffered irreparable injuries,

(d) the financial implications of these accidents in terms of loss of planes and compensation paid to the victims; and

(e) the steps taken to prevent such crashes?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) During the last three years there have been five notifiable accidents, each of Indian Airlines and Vayudoot aircraft.